

**GOVERNMENT OF INDIA**

**MINISTRY OF COAL**

**RAJYA SABHA**

**QUESTION NO07.03.2011**

**ANSWERED ON**

**ALLOCATION OF FUND FOR CSR ACTIVITIES .**

1087

Shri Tapan Kumar Sen

Will the Minister of COAL be pleased to state :-

- (a).whether the Coal India Limited (CIL) earmarks 5 per cent of its retained earnings subject to a minimum of Rs.5/- per tonne of coal production for Corporate Social Responsibility (CSR) activities;
- (b).if so, the amount for CSR earmarked during the last three years in eight fully owned subsidiary companies of CIL ;
- (c).the details of amount spent during the above years, subsidiary-wise and activity-wise; and
- (d).the nodal agencies, if any, through which the above amount was spent ?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF COAL

(SHRI PRATIK PRAKASHBAPU PATIL)

(a): The Corporate Social Responsibility (CSR) Policy has been implemented from 2010-11 in Coal India Ltd. (CIL). Based on the CSR Policy, 5 per cent of the retained earnings of the previous year subject to a minimum Rs.5/- per tonne of coal production in the previous year has been earmarked for CSR activities by CIL.

Prior to the above CSR Policy of CIL, a Policy for Community and Peripheral Development was operative in CIL and its subsidiary coal companies, where funds were allocated based on Rs.1/- per tonne of coal production for implementation of the Community/Peripheral Development activities.

(b) & (c) : The details of amount earmarked and spent on account of Community and

peripheral development activities, subsidiary-wise during 2007-08, 2008-09 and 2009-10 are as below :-

(Rs. in Crores)

Company	2007-2008	2008-2009	2009-2010	
	Amount Allocated	Actual	Amount Allocated	Actual

ECL	2.00	0.87	2.40	2.39	2.25	2.49
BCCL	2.40	1.86	2.52	2.16	2.75	1.70
CCL	4.92	3.46	7.17	4.50	8.00	7.86
WCL	4.32	3.51	4.35	3.47	4.47	2.88
SECL	8.85	7.35	9.38	11.64	10.01	7.43
MCL	9.47	9.80	8.80	4.90	9.60	14.32
NCL	4.92	3.18	4.16	2.01	6.23	2.35
NEC	0.12	0.12	0.12	0.12	0.50	0.51
TOTAL	37.00	30.15	38.90	31.19	43.81	39.54

The above amount was allocated and spent in and around the mining areas for the benefit of villagers and community at large. The works include development of community infrastructure like school buildings, community hall, village roads, wells, tube wells, school furniture, Mahila Mandal, Sports and Cultural activities, Medical Camps etc.

(d) The works undertaken for implementing Community/Peripheral Development activities during 2007-08,

2008-09 and 2009-2010 were done either departmentally or through the District Collector or through the process of tendering